

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT VI**

Item No. 16.

C.P. (IB)/4634(MB)2019

CORAM:

**SHRI SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING DATED **11.09.2023**

NAME OF THE PARTIES: **K D Cool Tecs Pvt Ltd**

**Vs**

**Gautam Hospitality Pvt Ltd**

**IBC under Sec 9**

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**ORDER**

Adv. Harshad R. Vyas i/b AVP Partners for OC. Adv. Subhash P. Nalave for CD.

This Bench feels that if parties sit together, there could be some settlement. Hence, they are called upon to negotiate and find amicable solution in the matter. List for **reporting settlement/final hearing/disposal** on **04.10.2023**.

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

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